

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO.109
TO BE ANSWERED ON 9th February, 2021

FOOD SUBSIDY FOR BPL AND APL FAMILIES

†*109. SHRI AJAY NISHAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the food subsidy on various items provided to the Below Poverty Line (BPL) families and Above Poverty Line (APL) families separately in the country during each of the last two years;
- (b) whether the Government proposes to increase subsidy for BPL families during the next financial year;
- (c) if so, the details thereof; and
- (d) the prices of the subsidised items being provided to States for distribution during each of the last two years and the current year?

A N S W E R
MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. *109 DUE FOR ANSWER ON 09.02.2021 IN THE LOK SABHA.

(a): The National Food Security Act (NFSA) came into force with effect from July 5, 2013. Under the Act, benefits of providing foodgrains at highly subsidized rates are provided to only two categories of households viz the Antyodaya Anna Yojana (AAY) Households that are the poorest of the poor 2.5 crore households and Priority Households (PHH). Therefore, after the implementation of the Act, there is no further distinction of categories as Above Poverty Line (APL) and Below Poverty Line (BPL) as was existent in the erstwhile Targeted Public Distribution System.

Food Subsidy is given by the Department of Food and Public Distribution to Food Corporation of India [FCI] for Centralized Procurement [CP] and to States directly in cases of Decentralised Procurement [DCP] on the basis of quantity of foodgrains procured and distributed under NFSA and other welfare schemes. A statement showing subsidy released to FCI and DCP States during Financial Years 2018-19, 2019-20 and 2020-21 [upto 2nd February, 2021] is annexed.

(b) to (d): The foodgrains are issued to beneficiaries under NFSA at a highly subsidized price of Re 1/-, Rs.2/- and Rs. 3/- for one Kilogram each of Coarsegrains, Wheat and Rice respectively uniformly both to AAY and PHH categories and at present, there is no proposal to further increase subsidy on foodgrains. AAY Households are entitled to 35 kg of foodgrains per family per month and Priority Households are entitled to 5 kg per person per month.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO. *109 DUE FOR ANSWER ON 09.02.2021 IN THE LOK SABHA.

Statement showing subsidy released to FCI and DCP States during Financial Years 2018-19, 2019-20 and 2020-21 [Up to 2nd February, 2021].

| FY | Schemes | Budgetary Provision | | | Extra Budgetary provision (NSSF Loan) | Total Food Subsidy provided during the FY (actual + NSSF Loan)* |
|---------|----------------------------|---------------------|-------------------------|-----------------------|---------------------------------------|---|
| | | BE | RE | Actual expenditure | | |
| 2018-19 | Food Subsidy to FCI | 138123.00 | [^] 140098.00 | 70098.00 | 97000.00 | 167098.00 |
| | Food Subsidy to DCP States | 31000.00 | 31000.00 | 31029.49 | - | 31029.49 |
| | Total | 169123.00 | 171098.00 | 101127.49 | 97000.00 | 198127.49 |
| 2019-20 | Food Subsidy to FCI | 151000.00 | 75000.00 | 75000.00 | 110000.00 | 185000.00 |
| | Food Subsidy to DCP States | 33000.00 | 33508.35 | 33508.35 | - | 33508.35 |
| | Total | 184000.00 | 108508.35 | 108508.35 | 110000.00 | 218508.35 |
| 2020-21 | Food Subsidy to FCI | 77982.54 | ^{^^} 344077.00 | 77980.00 | 84636.00 | 162616.00 |
| | Food Subsidy to DCP States | 37337.14 | 78337.14 | 47237.62 [#] | - | 47237.62 |
| | Total | 115319.68 | 422414.14 | 125217.62 | 84636.00 | 209853.62 |

* Allocation and the release of funds are as per the directions/ instructions of Ministry of Finance.

[^] Out of this Rs. 70000 crore was converted into NSSF Loan as directed by Ministry of Finance.

^{^^} An additional amount of Rs. 266094.46 crore was allocated in Revised Estimates.

[#] Actual expenditure above BE 2020-21 in respect of 'Food Subsidy to DCP States' is due to additional allocation of Rs. 10,000 crore through 1st batch of supplementary demands for grants 2020-21.

^{##} Upto 2nd February, 2021
